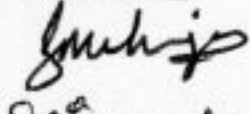
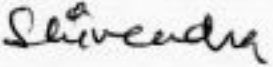


ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2019

NAME OF THE COMPANY: Om Shiva Fabcrafts Pvt. Ltd. Vs. ROC

SECTION OF THE COMPANIES ACT: 252(3) of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Gaurav Mahajan	Sr. S.C I.T Deptt	I.T. Deptt	
2.	SHIVENDRA BAHADUR	CGSC	ROC	

C Appeal No. 146/ALD/2018

Sh. Gaurav Mahajan, Sr. S.C for the I.T department and Sh. Shivendra Bahadur, CGSC for the ROC are present.

Inquiry report of the ROC pursuant to direction/observation of this Court dated 21st May, 2019 is still awaited.

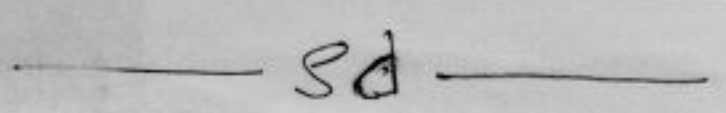
Therefore, the office of the ROC instructed to entire status report of the company on change of its registered address.

The Income Tax department has contended as per record the company is not found functioning from its declared address as therefore the ROC is directed to submit a report by verifying the current address of the company as per its record.

Hence, further two weeks time is granted to submit this report.

List the matter on 8th August, 2019.

Dated: 15.07.2019



**H.P. CHATURVEDI,
MEMBER (J)**